

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-111/2012/4777/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the 5<sup>th</sup> June  
May, 2023.

Sub: **Casual leave.**

Ref:- Your Letter No. DJN/4205, dtd. 31.05.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 31.05.2023**, has been granted. The Addl. District & Sessions Judge, No. 1, Nagaon and in her absence the next senior most Judicial officer at the station would remain in-charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-111/2012/4777(A)/A dated** , 05-06-2023

Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**